## NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 21/11/2017 AT 10.30 AM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIO, MEMBER - JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER

**PETITION NUMBER** 

: TCP/411/ (IB)/2017

NAME OF THE PETITIONER(S)

: SRL ADVISORS LLP

NAME OF THE RESPONDENT(S)

: RENAULT NISSAN AUTOMOTIVE INDIA PVT LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

I Ashish Jain Wuria & Serice Couruel Me. Asvirds Pardien
Foe Susana & Susana & Fae Respondent

2. T. K. Bhaskar Monica Chopda R.

Preethikaa R.

COUNSEL FOR PETITIONER

**ORDER** 

Counsels for both the parties are present. Counsel for the Petitioner submitted the final arguments. Counsel for the Respondent also submitted the final arguments. Matter is adjourned for reply to the final arguments. Put up on 05.12.2017 at 10.30 A.M.

**MEMBER (TECHNICAL)** ghk

**MEMBER (JUDICIAL)**